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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/82/IB/2018
PETITION NUMBER : TCP/198/(IB)/2017
NAME OF THE PETITIONER(S) : UNMESH MANOHAR JOSHI
NAME OF THE RESPONDENT(S) : MALABAR HOTELS PVT LTD
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	Ebenezer Fabaney	Counsel for Applicant	<i>[Signature]</i>
	G. Rajathi	Counsel for Respondent	<i>[Signature]</i>

ORDER

Counsels representing both the parties are present. Counsel for RP filed written submissions. Counsel for corporate debtor prayed for time to file written submissions. Time is enlarged at request. Put up on 01.03.2018.

- sd -
(S VIJAYARAGHAVAN)
Member(Technical)

- sd -
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc